

(b) Information regarding advances made to large scale sector is not separately available. Data regarding advances made by

nationalised banks to small scale sector are given below :

(Amount in crores of Rupees)
As on the last Friday of

	June 1970		August 1970	
	No. of A/Cs.	Balance Outstanding	No. of A/Cs.	Balance Outstanding
(A) Advances to small-scale industry	57583	206.45	61447	205.68
(B) Loans for setting up industrial estate	24	0.45	41	0.53

(c) and (d). The rate of interest charged by nationalised banks on advances to small scale industries vary between $7\frac{1}{2}\%$ to $9\frac{1}{2}\%$ per annum depending upon the type of advances. In the case of other types of borrowers (excluding borrowers to whom pre-shipment or post-shipment credit has been granted in which case the rate of interest will be 6%), the rates of interest range from $7\frac{1}{2}\%$ to 11% p.a depending upon the type of advance. In the case of advances against certain commodities, all scheduled banks are required to charge a minimum rate of interest of 12% p.a.

The above mentioned rates of interest have been in vogue since March-June, 1970. Prior to this period the rates were lower by $\frac{1}{2}\%$ to $1\frac{1}{2}\%$ owing to the fact that there was a ceiling imposed by the Reserve Bank of India on the rates chargeable. This ceiling was withdrawn in January, 1970. The rate of interest on certain categories of deposits were also increased from April 1, 1970. These two changes necessitated a slight increase in the rate of interest which were effected generally by the banks from March to June, 1970.

Amount Collected under the Emergency Risks (Factories) Insurance Act

5279. SHRI S. N. MISRA : Will the Minister of FINANCE be pleased to state :

(a) how much amount had been collected by Government under the Emergency Risks (Factories) Insurance Act, 1962 from the

date of its operation upto the date of its cessation ;

(b) how much amount has been paid or given to any of the Factories under the said Act up to the end of the financial year 1969-70 ; and

(c) how much amount out of these collections has been spent in establishment and recoveries of the Risk and Insurance Premiums and Penalties ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) The total collections made under the Emergency Risks (Factories) Insurance Act, 1962 from 1-1-1963 to 31-1-1968 are Rs. 35.75 crores.

(b) The amount paid in settlement of claims under the Act up to the end of 1969-70 is Rs. 81.43 lakhs.

(c) The total expenses incurred till 31-1-1970 are Rs. 61.54 lakhs.

"Seizure of Contraband Gold"

5280. SHRI S. N. MISRA : Will the Minister of FINANCE be pleased to state :

(a) what is the amount of contraband gold detected and seized in the financial year ending 1969-70, State-wise ;

(b) how this contraband gold has been disposed of ; and

(c) how much amount has been credited